

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.1141  
TO BE ANSWERED ON 21.12.2017**

**Khelo India Scheme**

**1141.       SHRIMATI SANTOSH AHLAWAT:  
              SHRI ANURAG SINGH THAKUR:  
              SHRIMATI P.K. SREEMATHI TEACHER:  
              SHRI MULLAPPALLY RAMACHANDRAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether recently the Union Cabinet approved revamped Khelo India programme that aims at mainstreaming sports as tool for individual development, community development, economic development and national development;**
- (b) if so, the provisions for nurturing sports talent salient features of the programme including the procedure for the selection of sports persons under it;**
- (c) the total amount earmarked for the programme and details of financial assistance for the selected candidates and other benefits to be given to the players;**
- (d) whether the Government has received any DPRs for the construction of stadiums in the country including at Jhunjhunu district of Rajasthan; and**
- (e) if so, the current status of the above said DPRs?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

**(a) Yes, Madam.**

**(b) and (c) The relevant provisions for nurturing sports talent under the Khelo India Scheme, including selection procedure, amount earmarked for this purpose and financial assistance and other benefits to be given to the selected candidates are given at Annexure – I.**

**(d) & (e) Yes, Madam. DPRs for construction of stadia have been received in this Ministry. However, no stadium has been sanctioned to any State/UT, including Jhunjhunu district of Rajasthan, under the Khelo India Scheme.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (b)& (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1141 FOR 21.12.2017 ASKED BY SHRIMATI SANTOSH AHLAWAT, SHRI ANURAG SINGH THAKUR, SHRIMATI P.K. SREEMATHI TEACHER AND SHRI MULLAPPALLY RAMACHANDRAN, MPS, REGARDING KHELO INDIA SCHEME**

**Annexure – I**

**Relevant provisions for nurturing sports talent under the Khelo India Scheme**

The National competitions involving schools, colleges, Universities and NSFs under Khelo India Scheme, National Championships, and National Sports Talent Search Portal of SAI, will provide a platform for identification of talented sports persons in priority Sports disciplines in which the country has potential/advantage. In addition to selection of prize winners, the duly constituted talent identification committee may also adopt globally accepted scientific methods to spot and identify talent in various sports disciplines. The identification of talented sportspersons will be done in a transparent manner through competitive performance and assessment made through scientifically designed battery of tests. Further, a National Talent Search Portal has been launched recently which will provide seamless access to upload individual achievements. In addition, the Gujarat model of mobile van will be adopted for carrying out scientific evaluation at remote places for better identification of the talented sportspersons. During the talent identification drive sporting talent hubs, discipline wise, including indigenous games, shall be identified and duly mapped. Efforts will be made through sports academies to conduct special programmes to encourage such specific sport / game in that area.

Out of the talented players identified in priority sports disciplines at various levels through different avenues, best talents in those sports discipline will be identified by the High Powered Committee and provided annual financial assistance, at the rate of Rs.5.00 lakh per annum, for a period of 8 years under a Long Term Athlete Development Programme. Continuation of support to an individual athlete will be subject to his/her progress/performance in the identified sports discipline concerned, ensuring the best performers, having potential to excel at the highest level, are given continuous support and non-performers/ non achievers can be taken out of the system. This will ensure a sizable bench strength that the country is lacking at present. Additional funding requirement, if any, shall be met through mobilizing CSR support.

An amount of Rs.10 crore annually will be earmarked for maintenance of the Online Portal, identification of sporting talents through different avenues, including through advanced scientific profiling, short listing of talents and recommending the best talents for providing support. Identification of sporting talent will involve conduct of pan-India trials involving about 50,000 to 1,00,000 children by Talent Scouts (to be engaged for the purpose), in association with States/UTs. An amount of Rs.50 crore will be earmarked annually for providing annual financial

assistance, at the rate of Rs.5.00 lakh per annum for 1000 athletes, for a period of 8 years, to identified athletes, under a Long Term Athlete Development Programme. Thus, Rs. 60 crore (Rs. 50 crore for talent nurturing towards Training / Coaching, Consumables & Equipment, Sports Nutrition support, Sports Science Support etc., and Rs. 10 crore for maintenance of online portal, Identification of Talent through trials, shortlisting of identified talents through Scientific profiling etc.). In the second year, when additional 1000 athletes are added, Rs. 110 crore (Rs. 50 crore each for first year and second year athletes for their talent nurturing and Rs. 10 crore for talent search and development) and so on. The expenditure will be incurred on various components mentioned above and no fee/scholarship will be paid to the athlete.

Department of Sports will provide financial assistance as well as overall guidance, supervision and monitoring. Implementation will be through SAI and involve State Governments as well as reputed athletes and private bodies. International experts shall also be engaged for project implementation.

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